

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER AND SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO-1623**  
ANSWERED ON – 01/08/2024

**ACCESSIBILITY TO DRINKING WATER**

†1623 SMT. ROOPKUMARI CHOUDHARY:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the rural people in Deobhog development block situated in Gariaband district are compelled to walk almost four kilometers for drinking water till date;
- (b) if so, the details of various efforts which can be made to make drinking water easily accessible;
- (c) whether the work done under Jal Jeevan Mission (JJM) in the said region is not in the implementation stage and if so, the reasons therefor;
- (d) the action proposed to be taken against the persons found responsible for such lapses;
- (e) whether any investigation has been carried out regarding the work done for laying of pipeline after construction of water tanks in absence of any water source;
- (f) if so, the action taken on the erring contractors and officials responsible for the said work; and
- (g) if not, whether any Inquiry Committee is proposed to be constituted for the purpose and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI  
(SHRI. V. SOMANNA)

- (a) The State Government of Chhattisgarh has informed that there is no village in the Devbhog development block in Gariaband district, where rural people are compelled to walk almost four kilometers for drinking water as on date. Further, as per data available on Jal Jeevan Mission (JJM) Dashboard, more than 78% households have been provided tap connection. The link of JJM Dashboard is as below:  
<https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>
- (b) Does not arise.
- (c) The State Government of Chhattisgarh has informed that Jal Jeevan Mission Scheme has been implemented in the said region as per the guidelines of Jal Jeevan Mission.
- (d) Does not arise
- (e) The State Government of Chhattisgarh has informed that various schemes were prepared based on existing tubewell sources at the time of preparation of DPR. As the ground water is dynamic, later on due to various reasons there was depletion in yield of some tubewell sources, and such existing sources become inadequate. The State Government is committed to develop adequate water sources.
- (f) Does not arise.
- (g) Does not arise.

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